

22 April, 1988 to Unstarred Question No. 8100 regarding reservation for SC/ST in Indian Overseas Bank and state :

(a) the number of Scheduled Caste/Scheduled Tribe employees in clerical grade who have rendered more than eight years of service in Delhi Region of Indian Overseas Bank but have not been declared successful in the written test for promotion from clerical to officers grade ;

(b) whether pre-promotion training programme was ever organised for them and whether these employees were asked or allowed to undergo the training programme ;

(c) whether any member belonging to Scheduled Caste/Scheduled Tribes was included in the selection committee/departmental promotion committee in their cases ;

(d) if the replies to parts (b) and (c) above be in negative, the reasons therefor ; and

(e) the special efforts being made to promote these employees to officers grade ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) 67 (7 under process 'A' and 60 under process 'B').

(b) and (c). Yes, Sir.

(d) Does not arise.

(e) Indian Overseas Bank has reported that apart from imparting pre-promotion training to the eligible Scheduled Caste/Scheduled Tribe candidates, it has allowed to them relaxation in (i) service criteria for eligibility and (ii) in qualifying marks in written examination.

Share Holdings of Swadeshi Polytex Ltd.

11079. SHRI NATAVARSINH SOLANKI : Will the Minister of TEXTILES be pleased to state :

(a) whether the National Textile Corporation is considering a move by the

Managing Directors of M/s. Swadeshi Polytex Limited for purchase of shares of Swadeshi Mining and Manufacturing Company Ltd., which has now vested in National Textile Corporation upon nationalisation and judgement of the Supreme Court ;

(b) if so, the details in this regard and the reaction of Government thereto ; and

(c) whether the shareholdings of Swadeshi Polytex Limited held by financial institutions are being considered for sale and if so, what will be the mode of sale and whether it is through private negotiations with the Directors of Swadeshi Polytex Ltd., or by public auction ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Utilisation of Jute Modernisation Fund

11080. SHRI SANAT KUMAR MANDAL : Will the Minister of TEXTILES be pleased to state :

(a) the number of application received, approved, rejected and kept pending under Jute Modernisation Fund Scheme ;

(b) the amount utilised by those mills to whom the amount was sanctioned ; and

(c) the plans being considered for utilisation of this fund in 1988-89 ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) Till the 30th April, 1988 the Financial Institutions had received 29 applications seeking assistance under the Jute Modernisation Fund Scheme. Out of these 8 applications have been sanctioned, 3 applications were withdrawn by the promoters, 3 applications were rejected and the remaining 15 applications are at various stages of processing.

(b) and (c). Till the 30 April, 1988, an amount of Rs. 1.10 crores was disbursed